

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.3 - IA/33(AHM)2024
in
APPEAL/54(AHM)2023

Proceedings under Section 56 r.w 59 of Co. Act, 2013

IN THE MATTER OF:

AMIT POPATLAL PATEL
VS

VIPOR CHEMICALS PRIVATE LIMITED & Ors.

.....Applicant

.....Respondent

Order delivered on: 01/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Saurin Mehta, Adv. a.w Mr. Krishal Patel, Adv.
For the Respondent :

ORDER

IA/33(AHM)2024

Applicant is directed to collect the notice from registry and issue notice upon respondents.

List for further consideration on 27.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)